

F.No. 01(03)/Roster/CESTAT/2023-Part II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.07.2023

**ORDER NO. 135 of 2023**

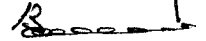
Hon'ble President is pleased to partially modify the roster order no. 104 of 2023 for **CESTAT, Chennai** from **06.09.2023** to **08.09.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.09.2023 to 08.09.2023	Mr. D. M. Misra, Hon'ble Member (Judicial)	DOO matters:  1. C/Misc/40341/2017 in C/275/2011 Commissioner of Customs, Tuticorin vs. M/s. Atlantic Corporation  and C/Misc/40342/2017 in C/276/2011 Commissioner of Customs, Tuticorin vs. M/s. Mira Commodities Pvt. Ltd.  2. ST/41316/2018 M/s. TVM Edible Oil Refineries vs. GST & CCE Chennai  3. E/41682/2015 M/s. Oil and Natural Gas Corporation Limited vs. GST & CCE, Tiruchirapalli

Note:

1. No adjournment will be granted for the above DOO matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,



(Bineesh Kumar K.S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

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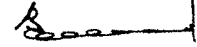
Hon'ble President is pleased to partially modify the roster order no. 104 of 2023 for **CESTAT, Chennai** from **07.08.2023 to 08.08.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 07.08.2023 to 08.08.2023 (After the Larger Bench)	Hon'ble Mr. Justice Dilip Gupta, President and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. After the Larger Bench, Ms. Sulekha Beevi C. S. Member (Judicial) will sit in Single Member Bench and other Division Bench will hear Customs and Excise matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S)  
Registrar

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Deputy Registrar